

Central Administrative Tribunal
Principal Bench

O.A.No.820/98

(2)

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 17th day of April, 1998

Shri J.S.Madahar
s/o Shri Katha Singh
r/o 97-S, Sector IV, DIZ Area
Baba Kharak Singh Marg
New Delhi - 110 001.

... Applicant

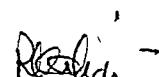
(By Shri Surinder Singh, Advocate)

Vs.

1. Union of India through
The Secretary
Ministry of Urban Development
Nirman Bhawan
New Delhi - 110 001.
2. The Director
Directorate of Estates
Nirman Bhawan
New Delhi - 110 001.
3. The Estate Officer &
Asst. Director of Estates(Litigation)
Directorate of Estates
Nirman Bhawan
New Delhi - 110 001. ... Respondents

O R D E R (Oral)

Learned counsel for the applicant seeks
permission to withdraw the OA. Permission as sought for
is allowed. OA is accordingly dismissed as withdrawn.
No costs.


(R.K.Ahooja)
Member(A)

/rao/